- (c) the trains other than this which are proposed to be handed over to private sector; and
- (d) the details of the new facilities to be provided by private operators in this train and whether the fare of the train would be under the jurisdiction of the Ministry or private operators?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (d) No, Sir. At present, no such proposal is under consideration. However, with a view to providing world class services to travelling passengers, Indian Railways are examining various options, including private/public sector participation in the operation of passenger carrying trains. The details and modalities in this regard have not been formulated, so far.

## Laying of new rail line from Azamgarh to Sagri

†3913. SHRI SAKALDEEP RAJBHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any survey had been conducted by the Ministry for laying of new railway line from Azamgarh to Sagri via Jiyanpur, Dohrighat, Madhuban, Belthara Road, Sikanderpur, Maniyar, Bansdih, Sahatwar, Bakulha Ghat and to Suraimanpur;
- (b) whether laying of the said new railway line on the basis of said survey is under consideration of the Ministry;
  - (c) if so, by when the work of laying of the said rail line would begin; and
- (d) if not, whether Government would consider to include this work in its new action plan on priority basis for its execution?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) No, Sir.

(c) and (d) Do not arise.

## Redevelopment of Matunga property of railways

3914. SHRI KUMAR KETKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether MoU has been signed between RLDA and DRP-SRA to redevelop Matunga property of Railways;

<sup>†</sup>Original notice of the question was received in Hindi.